

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2019.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. Ministry of Corporate
Affairs and Ors.**

SECTION OF THE COMPANIES ACT: 633(2)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**For the Petitioner : Mr. Chandan Dutta, Ms. Ritika Goyal,
Advocates**

For the Respondent : Mr. Manish Dogra, Advocate

ORDER

Renotify the matter on 19.12.2019.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**